

ASSEMBLY QUESTION

Name of Department : Forest
Starred Assembly Question : 5231
Date of reply : 11.08.2022
Subject : Pending case of FCA/FRA
Asked by : Sh. Nand Lal (Rampur)
Concerned Minister : Forest Minister

Question	Answer
During the last three years upto 20.07.2022, what is the number of FRA and FCA cleared and pending with the Department in Rampur Assembly Constituency; details be given?	The information is laid on the table of the House.

The information relating to Starred Assembly Question No. 5231 asked by Sh. Nand Lal (Rampur).

During the last three years upto 20.07.2022, 19 number of cases of diversion of forest land approved/cleared under Section 3(2) of FRA, 2006 & 6 number of cases have been approved/cleared under FCA, 1980. As far as pending cases concerned, no case for diversion of forest land under section 3 (2) of FRA, 2006 is pending with the department. However, 14 number cases for diversion of forest land under FCA, 1980 are pending at various level. The detail of the same are enclosed as Annexure-A, B & C.

Annexure-A

The list of cases approved under Section 3(2) FRA, 2006 during last three year upto 20.07.2022								
Sr. No.	Division	Year	Name of Constituency	Name of Proposal	Date of Receipt of proposal at DFOs Offices	Area (in ha)	Categories	Date of Approval by DFOs
1	Rampur	2019-20	66-AC (SC) Rampur	Construction of Ambulance road from State Highway No 18 to GMS Pashada	15-02-2019	0.1315	Road	18-06-2019
2	Rampur	2019-20	66-AC (SC) Rampur	Construction of water storage tank at Sarlaprog	07-03-2019	0.06	Water Tank	28-08-2019
3	Rampur	2019-20	66-AC (SC) Rampur	Construction of water storage tank at Pipty	08-03-2019	0.0875	Water Tank	29-08-2019
4	Rampur	2020-21	66-AC (SC) Rampur	Construction of School Building GHS Nirath	27.03.2021	0.371	School	27.03.2021
5	Rampur	2020-21	66-AC (SC) Rampur	C/o Road from Dhauti Nalla to Talini GP Bagalti	27.03.2021	0.3511	School	27.03.2021
6	Rampur	2020-21	66-AC (SC) Rampur	C/o Road from Racholi to Petrol Pump Khaneri in GP Racholi	27.03.2021	0.4922	Road	27.03.2021
7	Rampur	2020-21	66-AC (SC) Rampur	C/o Tank fir treatment of sewage water at Dakolar under Municipal Committee Rampur	27.03.2021	0.3215	Tank	27.03.2021
8	Rampur	2020-21	66-AC (SC) Rampur	C/o Road from Halog to Sanathli in GP Racholi	27.03.2021	0.826	Road	27.03.2021
9	Rampur	2021-22	66-AC (SC) Rampur	C/o Road from Addu, Devnagar, Sara & Bham-Tikkar in GP Addu	05-11-2019	0.6614	Road	30.04.2021

10	Rampur	2021-22	66-AC (SC) Rampur	C/o Road from Thadu Kainchi to Garadi Nalla	05-11-2019	0.3104	Road	30.04.2021
11	Rampur	2021-22	66-AC (SC) Rampur	C/o Water tank for treatment of sewage water and approach road from NH-5 to Treatment Plant Khaneri	15-02-2021	0.908	Water tank	10.01.2022
12	Rampur	2021-22	66-AC (SC) Rampur	C/o Govt. Ayurvedic Heath Centre, Bhamnoli	15-06-2021	0.0235	Dispensary	13.01.2022
13	Rampur	2021-22	66-AC (SC) Rampur	C/o Road from Airly Kenchi to Village Matakali	28-09-2021	0.4575	Road	05-01-2022
14	Rampur	2021-22	66-AC (SC) Rampur	C/o Road from Choti Raikhad to Village Kanchi	31-08-2021	0.5875	Road	10-01-2022
15	Rampur	2021-22	66-AC (SC) Rampur	C/o Road from bahail to PHC Kharahan Handpump	18-11-2021	0.3131	Road	10-01-2022
16	Rampur	2022-23	66-AC (SC) Rampur	C/o of link road from Village Dheu to Kurgu in GP Shahdhar	10-02-2022	0.9465	Road	28-05-2022
17	Rampur	2022-23	66-AC (SC) Rampur	C/o of link road from Kali Mandir to GMS Sunda in GP Racholi	16-03-2022	0.6296	Road	31-05-2022
18	Rampur	2022-23	66-AC (SC) Rampur	C/o lonk Road from Shelly to Balther in GP Bahli	30-12-2021	0.5023	Road	31-05-2022
19	Rampur	2022-23	66-AC (SC) Rampur	C/o link Road from Circuit House to Gau Sadan in Ward NO. 4 in MC Rampur	24-01-2022	0.42	Road	29-07-2022

Annexure-B

The list of the cases of FCA, 1980 approved during last three year upto 20.07.2022

SN	Name of Division	Name of Proposal	Date of Approval	Area in Ha.
1	Rampur	Diversion of 36.4344 ha of forest land in favour of HPPTCL for the construction of 66KV D/C transmission Line from 66/22 KV GIS Sub Station Bagipul near Khajera village to 66/220 KV Sub Station Kotla, District Shimla, with in the jurisdiction of Rampur & Ani Forest division Distt. Shimla & Kullu HP.	30-05-2019	36.4344
2	Rampur	Diversion of 1.2177 ha of forest land in favour of HPPWD for the construction of Sanei to Shandal road Km 0/0 to 3/015, within the jurisdiction of Rampur Forest Divn. Distt. Shimla, HP.	20-08-2019	1.2177
3	Rampur	Diversion of 2.2516 ha (Instead of 2.4914 ha) by surrendering of 0.6093 ha and taking 0.3695 ha additional land for the construction of 9.9 MW Rajpur HEP	07-11-2019	2.2516
4	Rampur	Realignment /shifting of 66 KV Kumarsain Nogli Transmission line from structure kn-62 at Nirath under Electrical System sub-Division Negoli.	22-12-2020	4.9166
5	Rampur	Construction of link road to village Chowka	09-04-2021	1.5599
6	Rampur	Construction of Setting up Company of NDRF in Rampur	02-12-2021	4.5246

Annexure C

The list of the cases of FCA, 1980 pending at various level during last three year upto 20.07.2022								
SN	FOREST DIVISION	PROPOSAL NAME	AREA (HA.)	USER AGENCY	DATE OF RECIEPT OF PROPOSAL FOR THE FIRST TIME	PENDING WITH UA, DFO OR GOI	PENDING SINCE	STATUS
1	Rampur	ESTABLISHMENT OF PETROL PUMP AT RAMPUR	0.135	ANURADHA DEVI VILL. DAMRALI. PO. TAKLECH TEHSIL RAMPUR	27/12/2019	UA	13/01/2020	TO ATTEND NODAL OFFICE OBSERVATIONS.
2	Rampur	CONSTRUCTION OF SUB JAIL AT RAMPUR	1.5191	HP POLICE DEPARTMENT	14/08/2019	UA	16/08/2021	AFTER RECEIVING PROPOSAL FOLDERS BY DEPARTMENT CASE REFER BACK to UA
3	Rampur	CONSTRUCTION OF UPPER KURMI SHEP 8MW	7.4268	M/S VIMLA HYDRO POWER PVT. LTD.	19/10/2019	UA	07/06/2022	TO ATTEND GoI OBSERVATIONS
4	Rampur	CONSTRUCTION OF KOT DOGRI SHEP 10 MW	12.988	GEE CEE HYDRO POWER	17/10/2019	UA	07/06/2022	TO ATTEND GoI OBSERVATIONS
5	Rampur	CONSTRUCTION OF SOLID WASTE MANAGEMENT PROJECT AT BADHAL	0.9312	HIMACHAL PRADESH URBAN DEVELOPMENT	27/02/2019	UA	22/03/2022	PROPOSAL FOLDERS ARE AWAITED FROM DFO/ UA.

6	Rampur	CONSTRUCTION OF POLICE STATION BUILDING AT RAMPUR AT FANIDHAR	0.232	HP POLICE DEPARTMENT	11/03/2020	UA	16/08/2021	AFTER RECEIVING PROPOSAL FOLDERS BY DEPARTMENT CASE REFER BACK to UA
7	Rampur	CONSTRUCTION OF KHARUBAIN KAHUDHAR CHOTTA JALORA ROAD KMS 0/0 TO 3/265	1.6422	HPPWD	29/06/2021	NODAL OFFICE	26/07/2022	UNDER PROCESS WITH NODAL OFFICE
8	Rampur	CONSTRUCTION OF PHC KAINCHI NEHRA TO NAGADHAR VIA GROWTH ROAD KMS 0/0 TO 3/200	1.5447	HPPWD	29/06/2021	UA	08/07/2021	TO ATTEND NODAL OFFICE OBSERVATIONS.
9	Rampur	CONSTRUCTION OF KHARELA TO KRANGLA ROAD	0.656	HPPWD	25/08/2021	UA	3/9/2021	TO ATTEND NODAL OFFICE OBSERVATIONS.
10	Rampur	CONSTRUCTION OF BUS STAND AT NANKHARI DISTT. SHIMLA	0.3534	HRTC	06/10/2021	UA	19/07/2022	PROPOSAL FOLDERS ARE AWAITED FROM DFO/ UA.
11	Rampur	CONSTRUCTION OF BUS STAND AT TAKLECH DISTT. SHIMLA	0.1666	HRTC	06/10/2021	UA	19/07/2022	PROPOSAL FOLDERS ARE AWAITED FROM DFO/ UA.
12	Rampur	CONSTRUCTION OF GHAT PAUCHA PAI ROAD KMS. 0/00 TO 4/195	2.462	HPPWD	07/01/2022	NODAL OFFICE	01/08/2022	UNDER PROCESS WITH NODAL OFFICE

13	Rampur	CONSTRUCTION OF GADASU LAUTHI PUNAN ROAD KMS 0/00 TO 6/478	1.9683	HPPWD	11/03/2022	DFO	02/08/2022	UNDER PROCESS WITH DFO
14	Rampur	CONSTRUCTION OF MUNDERKUNGAL MKROG KHORI GADASU ROAD KMS. 0/00 TO 9/730	3.2193	HPPWD	16/03/2022	UA	29/03/2022	TO ATTEND NODAL OFFICE OBSERVATIONS.

ABSTRACT							
Sr. No.	Particulars	FRA		FCA		TOTAL	
		No.	Area in ha.	No.	Area in ha.	No.	Area in ha.
1.	No. of cases approved during last three years upto 20.07.2022	19	8.4006	6	45.9882	25	54.3888
2.	No. of pending cases during last three years upto 20.07.2022	0	0	14	32.0577	14	32.0577
3.	Total	19	8.4006	20	78.0459	39	86.4465
